

**PATNA HIGH COURT, PATNA**

**NOTIFICATION**

Dated <sup>12-</sup> 4<sup>th</sup> May, 2019

No. 170 A : On being relieved of his present assignment, the services of Sri Md. Gulam Gous, Additional District and Sessions Judge, Katihar is placed at the disposal of the State Government in the Department of General Administration, Patna for being placed at the disposal of the Minority Welfare Department, Government of Bihar, Patna for his appointment as Presiding Officer, Bihar Waqf Tribunal, Patna on deputation basis for a maximum period of three years.

**By Order of the High Court**

Sd/- B.B. Pathak

**Registrar General**

Memo No. 90540 / A.D. (Apptt.) / Dated, Patna, the <sup>12-</sup> 4<sup>th</sup> May, 2019  
**XIX-170-2008**

Copy forwarded to the District and Sessions Judge, Katihar for information and with a direction to Sri Gous to make over charge of his office at Katihar immediately on receipt of the notification of the State Government in the Department of General Administration, Patna placing his services at the disposal of Minority Welfare Department, Government of Bihar, Patna as also the notification of Minority Welfare Department, Government of Bihar, Patna appointing him as Presiding Officer, Bihar Waqf Tribunal, Patna and to join his new assignment soon thereafter.

**By Order of the High Court**

Sd/- B.B. Pathak

**Registrar General**

Memo No. 40541-554 / A.D. (Apptt.) / Dated, Patna, the <sup>12-</sup> 4<sup>th</sup> May, 2019

Copy forwarded to the Secretary to the Govt. of Bihar, Department of General Administration, Patna with reference to his Department's notification no. 5691 dated 29.04.2019 / Secretary to the Government of Bihar, Minority Welfare Department, Patna / Secretary, Law (Judicial) Department, Government of Bihar, Patna / The Accountant General, Bihar, G.E. 7, Birchand Patel Marg, Patna / Registrar (Vigilance), Patna High Court, Patna / Registrar (Appointment), Patna High Court, Patna / Registrar (Administration), Patna High Court, Patna / I/c Registrar (Establishment), Patna High Court, Patna / I/c Registrar IT-cum-CPC, Patna High Court, Patna / J.R.-cum-PPS to Hon'ble the Chief Justice, Patna High Court, Patna / S.O. I/c J.O.S.R.R., Patna High Court, Patna / S.O., I/c Statistical Section, Patna High Court, Patna / S.O. I/c A.D. (Misc.), Patna High Court, Patna / Senior Programmer, Patna High Court, Patna for information.

  
**Registrar General**